

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
O.A.No.294/1995

Tuesday, this the 19th day of September, 1995

C O R A M

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

K.Prabhakaran,
Mate Grade I,
Exploratory Fisheries Project
now designated as Fishery
Survey of India,
Cochin - 5.

... Applicant

By Advocate Mr.KK Balakrishnan

Vs.

1. Union of India represented by
Secretary, Ministry of Food Processing
Industry, New Delhi.
2. Director General,
Fishery Survey of India,
Bottawala Chambers,
Sir P.M.Road,
Bombay - 1.
3. Zonal Director,
Cochin Base of Fishery Survey of India,
Kochangadi, Kochi - 5.
4. R.K.Patnaik, Skipper,
Port Blair, Base of Fishery Survey
of India, P.B.No.46,
Pin - 744 101.
5. Sivachidambaram, Mate Grade I,
Madras Base of Fishery Survey of India,
Fishing Harbour Complex,
Royapuram, P.B.No.570,
Madras - 600 013.
6. P.Madanam
Mate Grade I, Bombay Base of
Fishery Survey of India,
Sasoon Dock, Colaba,
Bombay - 5
7. S.Pansiker, Mate Grade I,
Port Blair, Base of Fishery
Survey of India, P.B.No.46,
Pin - 744 101.

... Respondents

By Advocate Mr.S.Radhakrishnan

The application having been heard on 19th September, 1995,
the Tribunal on the same day delivered the following:

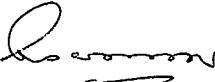
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

On account of defects not being cured, this application
was posted before us on 18.7.95. Only because of the persuasive

submission of Shri. Balakrishnan we granted a further period of one month to cure the defects. That has not been done, though it is said that Shri. Balakrishnan had been alerting his client. This Tribunal cannot ordain its business to suit the convenience of litigants. Unmerited adjournments contribute to delays and delay in disposing cases has caused concern at various levels, as can be seen from recent Parliament Questions. A further adjournment cannot be granted and the application is dismissed for nonprosecution.

Dated, 19th September, 1995


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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